

## Annexure 4

Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited ; Date of commencement of liquidation: 18.04.2023 and appointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :04.07.2024

List of operational creditors ( Employees)														
S No	Name of authorised representative, if any	Name of employee	Identification No	Details of claims received		Details of claim admitted			% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim						
1	K.Ravi	K.Ravi	8	Note 1	75,000	75,000	-	Form E	0.00			-		
2	P.JAGAN MOHANRAO	P.JAGAN MOHAN RAO	9	Note 1	1,15,786	91,985	-	Form E	0.00			23,801		
3	JONNALA VEERAREDDY	JONNALA VEERA REDDY	10	18.05.2023	5,47,800	2,59,125	-	Form E	0.00			2,88,675		
4	K Srinivas	K Srinivas	11	Note 1	50,301	44,912	-	Form E	0.00			5,389		
5	K.S Pavan Kumar (representative for 11 employees)	K.S Pavan Kumar (representative for 13 employees)	12	Note 1	47,30,134	47,30,134	-	Form F	0.05			-		
6	K.S Pavan Kumar (representative for 2employees)	G.Venkataiah Goud	13	Note 1	6,81,340	-	-	Form F	-			6,81,340		
7	Talasila Sunil	Talasila Sunil	14	Note 1	6,29,678	3,42,216	-	Form E	0.00			2,87,462		
<b>Sub Total</b>					<b>68,30,039</b>	<b>55,43,372</b>	-		<b>0.06</b>			<b>12,86,667</b>	-	

**Note 1:** Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation